

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 128 OF 2015 & IA NO. 203 OF 2015,  
APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015 AND  
APPEAL NO. 60 OF 2017**

**Dated: 26<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**APPEAL NO. 128 OF 2015 & IA NO. 203 OF 2015**

**Samalkot Power Ltd. .... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. M.G.Ramachandran  
Mr. Shubham Arya for R-2  
Ms. Meghana Aggarwal for R-3

**APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015**

**M/s Spectrum Power Generation Ltd. .... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Matrugupta Mishra  
Mr. Ambuj Dixit

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1  
Mr. M.G.Ramachandran  
Mr. Shubham Arya for R-2  
Ms. Meghana Aggarwal for R-4

**APPEAL NO. 60 OF 2017****Power Grid Corporation of India Ltd.**.... **Appellant(s)****Vs.****Central Electricity Regulatory Commission & Ors.**.... **Respondent(s)**

Counsel for the Appellant(s) :

Mr. M.G.Ramachandran  
Mr. Shubham Arya

Counsel for the Respondent(s) :

Mr. Sethu Ramalingam for R-1

Ms. Meghana Aggarwal for R-2

Mr. Matrugupta Mishra  
Mr. Ambuj Dixit for R-4**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **01.10.2018.**

**(Justice N. K. Patil)**  
**Judicial Member***ts/mk***(I.J. Kapoor)**  
**Technical Member**